

NOTICE

The Complaint making allegations against members of the District Judiciary in the States will not be entertained and no action will be taken thereon, unless it is accompanied by a duly sworn Affidavit and verifiable material to substantiate the allegations made therein. If the said requirements are not complied with, the complaint will be filed/lodged without taking any steps thereon.

Date : 7th April 2015

Sd/-

Registrar General